

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.04.2026

ORDER NO. 32 of 2026 (REVISED)

Hon'ble President is pleased to partially modify roster order no. 33 of 2026 on **10.04.2026, 17.04.2026 and 24.04.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 10.04.2026, 17.04.2026 and 24.04.2026 at 10:30 a.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:

1. On these dates, the Customs and Excise Division Bench matters will be taken up by Hon'ble President and Mr. P. V. Subba Rao, Member (Technical) after the hearing of CST matters.
2. On 10.04.2026, Service Tax Division Bench matters will be taken by Ms. Binu Tamta, Member (Judicial) and Ms. Hemabika R. Priya, Member (Technical). On 17.04.2026, Service Tax Division Bench matters will be taken by Mr. Ajay Sharma, Member (Judicial) and Ms. Hemabika R. Priya, Member (Technical). On 24.04.2026, Service Tax Division Bench matters will be taken by Dr. Rachna Gupta, Member (Judicial) and Ms. Hemambika R. Priya, Member (Technical).
3. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to :-

SPS to Hon'ble President/Hon'ble Member, CESTAT, New Delhi / P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar